

evict Sh. Mahanand Khokha and all persons who may be in occupation of the premises or any part thereof. The orders are now in the process of execution.

Registration under Group Housing Societies HNDCO and ROHINI

3289. SHRI PHOOL CHAND VERMA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the persons registered under group housing societies, HUDCO and ROHINI have been given the facility to transfer their registration from one scheme to another; and

(b) if so, full details thereof?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) and (b). The Delhi Development Authority have reported that no such transfer is permissible under group housing scheme for co-operative societies. Persons registered under the Rohini scheme are also not allowed to transfer their registration from Rohini to other schemes. The DDA have reported that persons registered under various housing schemes were allowed to get their registration transferred to Rohini scheme.

Shops on Land Reserved for Public Utility Service in Malvia Nagar, Delhi

329. SHRI RAM PRASAD
AHIRWAR;
SHRI SURAJ BHAN;
SHRI ATAL BIHARI VAJ-
PAYEE:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) is it a fact that in Malvia Nagar, Delhi, near Shaheed Bhagat Singh Market, 41 pucca shops have been permitted by the DDA to be constructed on land reserved for public utility;

(b) what are the names of the DDA officials responsible therefor and also the names of the beneficiaries; and

(c) specific steps that have been taken to clear the land meant for pub-

lic utility and remove the unauthorised construction?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) to (c). Information is being collected and will be laid on the Table of the Sabha.

National perspective for water development

3291. DR. VASANT KUMAR PANDIT:

SHRIMATI JAYANTI PAT-
NAIK:

Will the Minister of IRRIGATION be pleased to state:

(a) whether the separate Agency for National Perspective under the Central Scheme called the National Perspective for Water Development; has since been set up;

(b) if so, the tasks they have upto now undertaken and the results thereon; and

(c) whether the said Agency has carried on surveys and investigations on Interstate rivers in M.P. State drawn any plans for optimum development of the Peninsular component of Water Development;

(d) if so, details of each study in Madhya Pradesh State and the deci-
thereon; and

(e) whether any of the ongoing Interstate Water Development schemes of M.P. State would be affected or amended by the Agency for National Perspective; if so, to what extent?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) No, Sir. Various steps for the Constitution of National Water Development Agency are being taken.

(b) and (e). Does not arise.